

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 10218 of 2024

(Arising out of Order in Appeal No. AHD-CUSTM-000-APP-438-439-23-24, dated 13.02.2024
passed by the Commissioner (Appeals)-Customs, Ahmedabad)

M/s Dhanlabh Logistics LLP
S-2, 2nd Floor, Ronak Complex, Panjrapole,
Ambawadi, Ahmedabad, Gujarat-380006

...Appellant

VERSUS

Commissioner of Customs –Ahmedabad
Office of the Pr. Commissioner of Customs, 1st Floor,
Customs House, Opposite Old High Court, Navrangpura

...Respondent

APPEARANCE:

Shri N K Tiwari, Consultant appeared for the Appellant
Shri Sanjay Kumar, Superintendent (AR) appeared for the Respondent

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 20.02.2025
DATE OF DECISION: 11.04.2025

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 10217 of 2024.

(SOMESH ARORA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)